

Annexure -1

Name of the corporate debtor: Fibertech Infracon Private Limited; Date of commencement of liquidation: 5 December 2019 (received on 13 December 2019); List of stakeholders as on: 8 September 2020
List of secured financial creditors

Sr. No	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted			Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest									
1	Suraksha Asset Reconstruction Limited (Acting in its capacity as trustee of Suraksha ARC-018 Trust)	CIN - U74120MH2015PLC 268857	5.5.2020 (final copy received on 29.7.2020)	5,21,47,513	5,21,47,513	Loan + Interest	5,21,47,513	No	Through agreement of assignment Hypothecation against Machineries (Crushers)	5,21,47,513	100%	0	0	-	0	The debt was assigned to Suraksha Asset Reconstruction Limited Assignment Agreement dated 06/08/2018. Liquidator issued letter of rejection dated 26.5.2020 to Reliance Commercial Finance Limited. Also filed IA intimating the findings. Since claim submitted after 30 days of commencement of liquidation, liquidator intimated SARL that as per Regulation 21A, the assets covered under the security interest shall be presumed to be part of the liquidation estate
Total				5,21,47,513	5,21,47,513		5,21,47,513			5,21,47,513	100%	0	0	0	0	

